

(c) and (d). Actual management of PDS is done by State Governments/UTs. Central Government has no proposal for suggesting running of ration shops exclusively through Gram Sabhas/Panchayats.

Opening of Primary Health Centres during 1990-91

411. SHRI HARI KEWAL PRASAD: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state total number of Primary Health Centres likely to be opened during year 1990-91?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): During Annual Plan discussion held with States and Union Territories it has been agreed that 1344 Primary Health Centres will be established during 1990-91. These figures do not include the target for Punjab which is yet to be finalised.

[English]

Modernisation of N.T.C. Mills in Backward Areas

412. SHRI SUDAM DESHMUKH: Will

the Minister of TEXTILES be pleased to state:

(a) the details of the schemes of modernisation, if approved, for the National Textile Corporation's Mills in Maharashtra during the last two years;

(b) whether there is a directive that while undertaking modernisation of N.T.C. Mills, preference should be given to units situated in backward and less developed areas;

(c) whether N.T.C. units situated other than in Bombay and developed districts of Maharashtra, had been sanctioned modernisation funds;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) In the last two years, the following modernisation schemes pertaining to NTC mills in Maharashtra have been submitted to Financial Institutions for their approval:—

<i>Sl. No.</i>	<i>Name of the Mills</i>	<i>Proposed Outlay (Rs. lacs)</i>
<i>1</i>	<i>2</i>	<i>3</i>
1.	Barshi Mills, Barshi	555.45
2.	Chalisingaon Mills, Chalisingaon	424.25
3.	Indu Mills No. 1, Bombay	1314.00
4.	Indu Mills No. 3, & 4, Bombay	1693.00
5.	Indu Mills No. 5, Bombay	800.00
6.	Bharat Mills, Bombay	735.00

1	2	3
7.	Digvijay Mills, Bombay	1992.00
8.	Mumbai Textile Mills, Bombay	624.00
9.	Apollo Mills, Bombay	691.00
10.	Jupiter Mills, Bombay	585.00

(b) No, Sir.

in various nationalised mills of NTC located in Maharashtra is given below.

(c) and (d). Yes, Sir. A statement showing the modernisation schemes sanctioned

(e) Does not arise.

STATEMENT

<i>Sl. No.</i>	<i>Name of the Mill</i>	<i>Amount Sanctioned (Rs. in lacs)</i>
1	2	3
1.	Model Mills, Nagpur	408.37
2.	R.S.R.G. Mohta Mills, Akola	161.34
3.	Indu Mill No. 1, Bombay	792.61
4.	Indu Mill No. 2, Bombay	398.63
5.	Indu Mill No. 3, Bombay	458.68
6.	Indu Mill No. 4, Bombay	251.41
7.	Indu Mill No. 5, Bombay	279.69
8.	Indu Mill No. 6, Bombay	409.27
9.	R.B.B.A. Mills, Hinganghat	424.41
10.	Savatram Mills, Akola	230.26
11.	Vidhrbha Mills, Achalpur	112.11
12.	Aurangabad Mills, Aurangabad	223.52
13.	Digvijay Mills, Bombay	425.70

1	2	3
14.	Chalisgaon Mills, Chalisgaon	249.12
15.	Jupiter Mills, Bombay	460.46
16.	Apollo Mills, Bombay	349.03
17.	Bharat Mills, Bombay	362.29
18.	New Hind Mills, Bombay	491.59
19.	Barshi Mills, Barshi	304.06
20.	Dhule Mills, Dhule	348.68
21.	Nanded Mills, Nanded	498.59
22.	Mumbai Mills, Bombay	485.18

Grant of Recognition to Private Medical College in Maharashtra

413. SHRI SUDAM DESHMUKH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) number of private medical colleges (Allopathic) recognised by Union Government and Indian Medical Council so far;

(b) whether private medical colleges set up at Amravati (Maharashtra), Karad and in Ahmednagar District had been refused recognition by the Indian Medical Council and if so, the reasons thereof?

(c) whether Union Government are aware of decision of Maharashtra Government that despite non-recognition by Indian Medical Council the Medical graduates of these un-recognised medical colleges will be permitted to practice within the State of Maharashtra; and

(d) if so, the reaction of Union Government thereto?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROURAY): (a) 13 private medical colleges have been recognised by the Medical Council of India/Government of India so far.

(b) The MCI have reported that in view of the deficiencies pointed out in the Council Inspector's Report, the Executive Committee of the Council did not agree for recognition of the M.B.B.S. degree granted by Amravati Medical College, Maharashtra. As regards Krishna Institute of Medical Sciences, Karad, the question of recognition of this college is still under consideration of the Council. The Rural Medical College of Pravara Medical Trust, Loni, Ahmednagar District, has been approved/recognised temporarily for 3 years from the passing out of the first batch of students as per decision of the Council at its meeting held in April, 1989.

(c) No information has been received from the Government of Maharashtra.

(d) The Government of India have already introduced a Bill in Parliament to amend